

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 16th February, 2023.

No. LJ (B) 83/93/Pt/3 – In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrates within West Jaintia Hills District –

1. Smt. Hepzibah Mabel Kynta, MCS, Additional Deputy Commissioner.
2. Smt. Evarinia Liza Warjri, MCS, Additional Deputy Commissioner.
3. Shri. Ferdinand Banteilang Basan, MCS, Additional Deputy Commissioner.
4. Smt. Dahunlang V. Lyngdoh, MCS, Additional Deputy Commissioner.

No. LJ (B) 83/93/Pt/3 - A-, In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. Silvester Phanbuh, MCS Assistant Commissioner as Executive Magistrate within West Jaintia Hills District.

This Notification shall come into immediate effect until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 83/93/Pt/3 - B

Dated Shillong, the 16th February, 2023

Copy forwarded to:-

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to your letter No. GEN/Judl.1/Pt.I/2021/61, dt. 23.01.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sammal

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department